

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- D) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : VME Properties Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/85(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1128(CHE)/2021

ORDER

The Applicant is represented by the Ld. Counsel Mr. Kanishk Khetan through video conferencing mode.

Heard the submissions. Order reserved.

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(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS

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(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT